

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, MUMBAI

Dated this Thursday the 19th day of August, 2010

Coram: Hon'ble Shri Jog Singh - Member (J)
Hon'ble Shri R.C.Joshi - Member (A)

Review Petition No.51 of 2002
in
OA 614 of 1998

T.A.Thomas,
Stenographer Grade- III,
College of Military Engineering,
Depodi, Pune.

(None)

-Applicant

Versus

Union of India
through the Secretary,
Ministry of Defence,
South Block, New Delhi.

Director General of Military
Training, Army Headquarters,
New Delhi.

The Commandant,
College of Military Engineering,
Depodi, Pune.

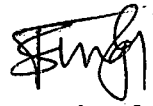
(None)

- Respondents

ORAL ORDER**Per: Shri Jog Singh, Member (J)**

The present Review Petition has been filed by Union of India seeking review of Order dated 19.7.2002 passed in OA 614 of 1998 (T.A.Thomas Vs. Union of India & others). The respondents submit that in the said order, instead of Stenographer Grade- II , Stenographer Grade - III has been inadvertently typed in the Order. *Prima facie*, we feel that the correction sought by the respondents, by way of Review Petition is genuine, however, despite second call, nobody appeared on either side. We are, therefore, compelled to dismiss the Review Petition in default. The Review Petition is accordingly dismissed in default. *for want prosecution?*


(R. C. Joshi)
Member (A)


(Jog Singh)
Member (J)

mf

JB/ords
20/8

19.8.2010

RP 51/02 (OA 614/98)

None on either side.

Perused the file.

Oral order dictated separately dismissing the
Review Petition in default.



(R.C. Joshi)
Member (A)



(Jog Singh)
Member (J)